

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2010  
CC 19028/2010

(From the judgement and order dated 26/07/2010 in WP No. 4/2010  
of The HIGH COURT OF UTTARANCHAL AT NAINITAL)

TATA SKY LIMITED Petitioner(s)

VERSUS

STATE OF UTTARKHAND & ORS. Respondent(s)

(With I.A. NO.1 appln(s) for c/delay in filing SLP and office  
report)

WITH S.L.P.(C)...CC NO. 17898 of 2010  
(With I.A. NO.1 appln(s) for c/delay in filing SLP office report)

Date: 16/12/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM  
HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s) Mr. S. Ganesh, Sr. Adv.  
Mr. Aman Lekhi, Sr. Adv.  
Mr. D.K. Singh, Adv.  
Mr. Pradeep Shukla, Adv.  
Nr, Manoj, Adv.  
Mr. Abhijit Sengupta, Adv.  
Mr. Abhijat P. Medh,Adv.

For Respondent(s) Ms. Rachana Srivastava,Adv.

UPON hearing counsel the Court made the following  
O R D E R  
Put up after ensuing winter vacation.

(Neetu Khajuria)  
Sr.P.A.

(S.S.R. Krishna)  
Court Master